COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 266 of 2015 & IA No. 428 & 429 of 2015

Dated: 22nd August, 2017

In the matter of:

GMR Kamalanga Energy Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **24.10.2017**.

PPS/ Court Master

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